

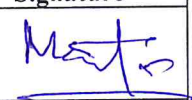
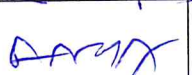
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)


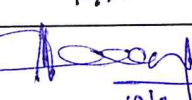
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 19.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) NO. 134/10/HDB/2017
NAME OF THE COMPANY	Nizam Deccan Sugar Limited
NAME OF THE PETITIONER(S)	Nizam Deccan Sugar Limited
NAME OF THE RESPONDENT(S)	
UNDER SECTION	10 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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V.R. Chary

cfo of
NDSL

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V. Deptu
19/2/2018

Heard Shri CSR Ramakrishna Gupta, Learned RP and Shri A. Nagaraj Kumar, Learned Counsel for the Petitioner and Shri Bhadru Maloth, Managing Director, NDSL, Shri Ch. Hanumantha Rao, AGM Andhra Bank, Sultan Bazar Branch and Shri V.R. Chary, CFO, NDSL

Post all the CAS finally along with CP. Post the case for orders on 22.03.2018.


Member (T)


Member (J)

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